

Fourteenth Lok Sabha

Session : 9

Date : 30-11-2006

Participants : [Deora Shri Milind Murli](#), [Patel Shri Praful](#), [Rathawa Shri Naranbhai J.](#), [Jagadeesan Smt. Subbulakshmi](#), [Soni Smt. Ambika](#), [Antulay Shri Abdul Rehman](#), [Antony Sri Arakkaparambil](#)

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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay on the Table -

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Bharat Earth Movers Limited, Bangalore, for the year 2005-2006.
- (ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library. See No. LT 5071/2006)
- (b) (i) Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2005-2006,
- (ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library. See No. LT 5072/2006)
- (c)(i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library. See No. LT 5073/2006)

(d)(i) Review by the Government of the working of Goa Shipyard Limited, Goa, for the year 2005-2006

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5074/2006)

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): I beg to lay on the Table a copy each of the following papers:-

- (1) Report of the Prime Minister's High Level Committee on Social, Economic and Educational Status of the Muslim Community of India (English version only).
- (2) Statement (Hindi and English versions) showing reasons for not laying simultaneously the Hindi version of the report mentioned at (1) above.

(Placed in Library. See No. LT 5075/2006)

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

- (1) The Petroleum and Natural Gas Regulatory Board (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Rules, 2006 published in Notification No. G.S.R. 570 (E) in Gazette of India dated the 18th September, 2006.
- (2) The Petroleum and Natural Gas Regulatory Board (Salary, Allowances and other Conditions of Service of Secretary) Rules, 2006 published in Notification No. G.S.R. 571 (E) in Gazette of India dated the 18th September, 2006.
- (3) The Petroleum and Natural Gas Regulatory Board (Annual Report) Rules, 2006 published in Notification No. G.S.R. 572(E) in Gazette of India dated the 18th September, 2006.
- (4) The Petroleum and Natural Gas Regulatory Board (Payment of Compensation) Rules, 2006 published in Notification No. G.S.R. 573(E) in Gazette of India dated the 18th September, 2006.

- (5) The Petroleum and Natural Gas Regulatory Board (Procedure for Appointment of a Person or Constitution of an Authority for Conducting Inquiry against Chairperson or a Member) Rules, 2006 published in Notification No. G.S.R.574 (E) in Gazette of India dated the 18th September, 2006.

(Placed in Library. See No. LT 5076/2006)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI):

I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the years 1995-1996 to 1998-1999.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the years 1995-1996 to 1998-1999, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the years 1995-1996 to 1998-1999.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5077/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 1999-2000.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 1999-2000, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 1999-2000.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 5078/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the

Indira Gandhi National Centre for the Arts, New Delhi, for the year 2000-2001.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2000-2001, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2000-2001.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 5079/2006)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the West Zone Cultural Centre, Udaipur, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the West Zone Cultural Centre, Udaipur, for the year 2004-2005.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT 5080/2006)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Datia, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Datia, for the year 2004-2005.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library. See No. LT 5081/2006)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 2004-2005, alongwith Audited

Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi, for the year 2004-2005.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library. See No. LT 5082/2006)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Sangeet Natak Akademi, New Delhi, for the year 2004-2005.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library. See No. LT 5083/2006)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Airlines Limited and the Ministry of Civil Aviation for the year 2006-2007.

(Placed in Library. See No. LT 5084/2006)

रेल मंत्रालय में राज्य मंत्री (श्री नारनभाई रठवा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(Placed in Library. See No. LT 5085 to 5090/2006)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions): -

- (1) A copy of the Annual Report of the Office of the Chief Commissioner for Persons with Disabilities, New Delhi, for the year 2004-2005 under

sub-section (2) of Section 64 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

(2) Action Taken Report on the Report mentioned at (1) above.

(Placed in Library. See No. LT 5091/2006)
